

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

(IB)-552(ND)/2017

**CORAM:**

**PRESENT: SH. S. K. MOHAPATRA  
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
30.11.2017**

**NAME OF THE COMPANY: Indo Alusys Industries Ltd. Vs. SMW Metal Pvt.  
Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**

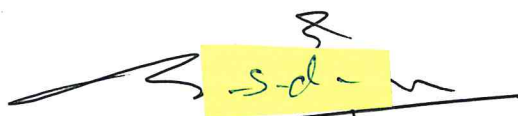
Present: Mr. Dhruv Gupta, Advocate

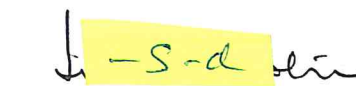
Ms. Ruchi Agnihotri, Mr. Rohit K. Nagpal and Ms. Ananya Gosh,  
Advocates.

**ORDER**

Mr. Dhruv Gupta, Advocate has put in his appearance on behalf of the Respondent. He prays for some time to file his reply. A legible set of paper book is supplied to him.

To come up for arguments on 14<sup>th</sup> December, 2017.

  
(S. K. Mohapatra)  
Member (T)

  
(Ina Malhotra)  
Member (J)